

- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) As per Census, 2011, 58.7% of households reported availing banking services. In order to ensure that each household has a bank account, instructions have been issued to all Public Sector Banks (PSBs) and Regional Rural Banks (RRBs) to launch campaign for opening of atleast one bank account per family. Government has announced that it will be its endeavor to ensure that all households benefit from bank accounts in the next two years.

MoU between SBI and JBIC

70. SHRI S. THANGAVELU: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India (SBI) has signed an MoU with Japan Bank for International Cooperation (JBIC) to extend financial services to small and medium Japanese enterprises entering India;

(b) if so, the details thereof;

(c) whether the agreement will allow these business to meet their financial requirements from SBI since Japanese Banks do not have branches in India; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) on 31st August, 2012, the State Bank of India (SBI) has signed a Memorandum of Understanding (MoU) with Japan Bank for International Co-operation (JBIC), which envisages to assist Japanese Small and Medium Enterprises (SMEs) customers of Japanese Regional Banks (JRBs). However, SBI assistance is envisaged in making direct investments and establishing business in India to the customers of those JRBs, which are participating with JBIC, by providing financial and non-financial services, besides providing them with funded and advisory services. The MoU is of non-binding and non-exclusive nature, and can be terminated by either party after giving a prior notice of 30 days.

ED investigation on import of luxury vehicles

71. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some film stars/wealthy persons were questioned

recently by the Enforcement Directorate (ED) in Mumbai/Delhi/Hyderabad in connection with import of luxury vehicles;

(b) if so, the details of investigation; and

(c) the appropriate action that the Ministry is taking against them under the Foreign Exchange Management Act; and for importing the car in the name of somebody else?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) During the course of investigation under the provisions of Foreign Exchange Management Act, 1999 (FEMA), Mumbai Zonal Office of this Directorate had examined actor Shri Saif Ali Khan in connection with the ownership of an imported Toyota Land Cruiser for appropriate action under the relevant provisions of FEMA.

Reduction in fiscal deficit by increased tax collection

72. SHRI SANJAY RAUT:

SHRIMATI VASANTHI STANLEY:

Will the Minister of FINANCE be pleased to state:

(a) whether Vijay Kelkar's report on fiscal consolidation has painted grim pictures of Government finances;

(b) if so, the details thereof; and

(c) the steps that are being taken by the Ministry to mobilise resources and to increase tax collection both direct and indirect in order to reduce fiscal deficit?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) No, Sir/Madam.

(b) Does not arise.

(c) The following steps are being taken by the Ministry to mobilise resources to increase tax collection in order to reduce fiscal deficit:—

(A) Direct Taxes:

(i) Monitoring of Advance Tax payment especially by top taxpayers; Emphasis is also given to monitor Advance tax payers that have